

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:09.12.2011
ILLEGAL TRADING OF HUMAN ORGANS
Agarwal Shri Jai Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of the illegal trading and smuggling of human organs which has come into the notice of the Government in the country, State/UT-wise during the last three years and the current year;
- (b) whether the Government has taken steps to ban the illegal trading and smuggling of human organ; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Some incidents of illegal transplant of human organs have come to the notice of Government of India. Information supplied by various States/UTs during the last few years regarding such incidents is at Annexure.

(b) & (c): Sale/purchase of human organs is already prohibited under Transplantation of Human Organs Act, 1994. Moreover, the penal provisions and prohibitive punishments have been made more stringent in the Transplantation of Human Organs (Amendment) Act, 2011.